

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3762

ANSWERED ON:13.02.2014

FUNDS SPENT ON ASSETS SURVEY AND COMPUTERISATION OF RECORDS

Siricilla Shri Rajaiah

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

(a) the funds spent by the Government for the assets survey and computerization of records by State Wakf Boards (SWBs) in the country during the 11th and 12th Five Year Plan periods, State-wise; and

(b) the time by which the survey work and computerization of records is likely to be completed?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING )

(a) and (b): Based on the recommendation of the Joint Parliamentary Committee (JPC) on Waqf in its 9th Report, the Central Government launched a scheme in December 2009 for Computerization of records of State Waqf Boards (SWBs) with Central financial assistance. The Central Government, under the scheme releases funds to the SWBs, National Informatics Centre (NIC) and Central Waqf Council (CWC). The funds released under the scheme during the 11th and 12th Five Year Plan (upto December, 2013) are given at Annexure-I. The scheme of "Computerization of records of State Wakf Boards" is likely to be completed during the 12th Five Year Plan.

Section 4 of the Waqf Act, 1995, provides that the State Government may appoint a Survey Commissioner and as many Additional or Assistant Survey Commissioners as may be necessary for the purpose of making a survey of auqaf in the State. The Survey Commissioner has to be appointed within three months and the Survey to be completed within one year from the date of implementation of the amended Waqf Act, 1995. The amended Waqf Act has been enforced w.e.f. 1st November 2013.